

7453 Papers laid on the Table 21 MARCH 1958 calling attention to Matter 7654
of Urgent Public Importance

(c) the decisions arrived at?

The Deputy Minister of Labour (Shri Abid Ali): (a) On the 5th February, 1958.

(b) and (c). A statement mentioning important decisions taken by the Board is attached. [See Appendix VI, annexure No. 69.]

Displaced Persons Colonies

1855. / Shri B. K. Gaikwad:
/ Shri D. A. Katti:

Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 804 on the 10th August, 1955 and state the break up of the figures of 3844 houses and the amount of Rs. 2,93,73,746 showing separately for each colony at Delhi such as West Patel Nagar, East Patel Nagar, South Patel Nagar, and Malkaganj etc., the houses sold to displaced persons (i) on full payment; (ii) on instalment basis; and (iii) by public auction?

The Parliamentary Secretary to the Minister of Rehabilitation and Minority Affairs (Shri P. S. Naskar): A statement containing the required information is laid on the Table of the Sabha. [See Appendix VI, annexure No. 70].

12 hrs.

PAPERS LAID ON THE TABLE
ANNUAL REPORT OF HEAVY ELECTRICALS
PRIVATE LIMITED

The Minister of Industry (Shri Manubhai Shah): Sir, I beg to lay on the Table under sub-section (1) of Section 630 of the Companies Act, 1956, a copy of the Annual Report of the Heavy Electricals Private Limited, along with the audit report for the year 1956-57. [Placed in Library. See No. LT-630/58]

ANNUAL REPORT ON THE WORKING AND
ADMINISTRATION OF COMPANIES ACT

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): Sir, I beg to lay on the Table under Section 638 of the Companies Act, 1956, a copy of the General Annual Report on the working and administration of Companies Act, 1956, for the year ending the 31st March, 1957. [Placed in Library. See No. LT-631/58]

ESTIMATES COMMITTEE

FIFTH REPORT

Shrimati Renuka Ray (Malda): Sir, on behalf of the Chairman of the Estimates Committee, I beg to present the Fifth Report of the Estimates Committee on the Ministry of Education and Scientific Research on the subject, 'Cultural and International Activities'.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC
IMPORTANCE

FIRING BY PAKISTAN TROOPS

Sardar A. S. Saigal (Janjgir): Sir, under the Rule 197, I beg to call the attention of the Prime Minister to the following matter of urgent public importance and to request that he may make a statement thereon:

"Firing by Pakistani troops across Sylhet-Cachar border".

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): Sir, a number of Calling Attention notices and Short Notice Questions have been tabled in the last few days in connection with the Indo-Pakistan border incident along the Surma river between Cacher district of Assam and Sylhet district of East Pakistan. There was also a motion for adjournment in regard to this incident on